

**Proceedings of the Chief Judicial Magistrate, Kozhikode.**

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.  
Chief Judicial Magistrate.

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Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Ref:- Letter No.Nil dated 31.03.2021 of the Judicial First Class Magistrate-II, Thamarassery along with representation dated 31.03.2021 put in by Sri.Satheeshkumar.C., Junior Superintendent.

Order No. A3-638/2021 dated 04.12.2021

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Smt.Sudha.N.G., (PEN:623033), Junior Superintendent, Court of Judicial First Class Magistrate-I, Kozhikode, is transferred and posted as such in the Court of Judicial First Class Magistrate-II, Thamarassery vice serial No.2 is transferred.

2) Sri.SatheeshKumar.C. (PEN:622870) Junior Superintendent, (Higher Grade), Court of Judicial First Class Magistrate-II, Thamarassery is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Kozhikode vice serial No.1 is transferred.

The incumbents will be relieved forthwith. Joining time of serial No.1 is restricted to 3 days on exigency of service. No joining time is entitled to Serial No.2 as his transfer is on request. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-  
Chief Judicial Magistrate.

To

The incumbents through office.

The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.  
The Secretary, KCJSA, Kozhikode.  
The Computer Cell, District Court, Kozhikode for  
publication in the District Court Website.  
The Secretary, Kozhikode Taluk Government  
Employees Co-operative Society, Kozhikode.  
The Secretary, Kozhikode District Judicial Employees  
Co-operative Credit Society, Kozhikode.

True Copy By Order

  
Sheristadar.

